

(c) whether the road to be constructed will have any adverse effect on Connaught Place, New Delhi ; and

(d) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) As per Master Plan for Delhi, a new road connection is proposed between the Old Delhi and New Delhi. The alignment goes along the Turkman Gate, Ranjit Singh Marg joining School Lane by an overbridge on the railway, then link School Lane, Tolstoy Marg and extension of Tolstoy Marg upto Parliament Street. There is at present no proposal for the extension of this alignment from Parliament Street through the New Delhi Municipal Committee's new building

(b) The scheme has not yet been finalised.

(c) and (d) No, Sir

**Inclusion of Kudumbi and Vellan Community in List of Scheduled Castes**

2029. SHRI C. K. CHANDRAPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have received any representation for the inclusion of the Kudumbi Community and the Vellan community of Kerala in the list of Scheduled Castes ; and

(b) if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Yes, Sir. In respect of Kudumbi and Vellan Communities.

(b) The whole question of revision of list of Scheduled Castes and Scheduled Tribes is under consideration.

**अनुसूचित तथा अनुसूचित जन-जाति आरक्षण (संशोधन) विधेयक का पुरः स्थापित किया जाना**

2030. श्री रामावतार शास्त्री :

श्री श्री० के० एन० रामस्वामी :

क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पिछले कई सत्रों से लोक सभा में अनुसूचित जाति तथा अनुसूचित जन-जाति आरक्षण (संशोधन) विधेयक पर शीघ्र ही विचार करने का आश्वासन देती आ रही है ;

(ख) यदि हाँ, तो इस कार्य में विलम्ब के क्या कारण हैं ; और

(ग) क्या सरकार का विचार उक्त विधेयक को लोक सभा के वर्तमान सत्र में पुरःस्थापित करने का विचार है और यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा और समाज कल्याण मन्त्रालय में उप मंत्री (श्री के० एन० रामस्वामी) : (क) जी, हाँ ।

(ख) अनेक सुझाव प्राप्त हुए हैं और सरकार उन पर विचार कर रही है ।

(ग) सरकार यथा सम्भव शीघ्र विधेयक को प्रस्तुत करने का विचार रखती है ।

**D. D. A. Draft Zonal Plan for the Walled City of Delhi**

2031. SHRI RAMAVATAR SHASTRI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Delhi Development authority had prepared and published a draft zonal plan for the walled city of Delhi ; if so, the broad outlines thereof ;

(b) whether Government received a number of representations against this proposal ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes, Sir. Five plans have been published for inviting objections and suggestions. The area of the walled city has been divided into 14 zones. The plans have been prepared in accordance with the recommendations of the Master Plan. While preparing these plans, the area of each zone has been divided into three categories, i. e.

areas under conservation, rehabilitation and clearance/redevelopment.

(b) Yes, Sir. Over 800 objections/suggestions have been received.

(c) These objections/suggestions will be examined in detail by the Delhi Development Authority and the final draft prepared keeping in view the public opinion. The final draft will then be sent to Government for approval.

### दिल्ली में स्टाल होल्डरों का हृदाया जाला

2032. श्री रामाबतार झास्त्री : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली नगर निगम दिल्ली गेट और विडियाघर के बीच बने हुए छोटे स्टाल होल्डरों को उखाड़ने का प्रयास कर रहा है ;

(ख) यदि हां, तो क्या स्टाल होल्डरों ने नगर निगम के इस प्रयास का विरोध करने के लिए प्रधान मंत्री से हस्तक्षेप करने का अनुरोध किया है ; और

(ग) यदि हां, तो इसका क्या परिणाम निकला ?

स्वास्थ्य और परिवार नियोजन मन्त्रालय तथा निर्माण और आवास मन्त्रालय में राज्य मन्त्री (प्रो० डी० पी० चट्टोपाध्याय) : (क) जी, हां। लिक हाउस, यू० जी० सी० तथा ए० जी० सी० आर० कार्यालय के सामने बैठे कुछ तहबाजारी होल्डरों को निगम अन्य उचित स्थानों पर स्थानान्तरित कर रहा है।

(ख) प्रधान मंत्री द्वारा ऐसा कोई अन्यायेदन प्राप्त हुआ मालूम नहीं देता।

(ग) प्रश्न ही नहीं उठता।

### Salvage of Sub-Standard Rice unearthed in West Bengal

2033. SHRI N. K. SANGHI : Will the Minister of AGRICULTURE be pleased to state how much of the sub-standard rice unearthed from Food Corporation of India Godown in West Bengal could be salvaged and how the rest has been disposed of ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : The stocks of non-Bengal raw rice are subjected to pre-inspection by the State Government's Inspectors in the godowns of the Food Corporation of India in West Bengal. Such stocks as are declared as sub-standard judged by the State Government's specifications which are slightly more stringent than the uniform specifications of the Government of India, are subjected to cleaning through the cleaning machines. As such, the cleaning of non-Bengal raw rice before issue has become a regular feature. The rice after cleaning is accepted by the State Government. The fine dust and small brokens collected as a result of cleaning are disposed of as poultry feed in accordance with the standing procedure.

The actual quantity cleaned and issued during this year as a result of pre-inspection by the State Government is being ascertained.

### Tuberculosis in States

2034. SHRI DHARAMRAO APZAL-PURKAR :

SHRI BHARAT SINGH CHAUHAN :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the number of persons in the country suffering from tuberculosis State-wise ; and

(b) the number of new T. B. Hospitals Government planned to open in each State during the Fourth Five Year Plan and the amount of money sanctioned for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. GHATTOPADHYAYA) : (a) Tuberculosis is not a notifiable disease and as such, the precise data regarding the exact number of persons suffering from tuberculosis in the country is not available. However, the estimated number of the persons suffering from the disease is given in the statement laid on the Table of the House. [Placed in Library. See No. LT 3380/72].

(b) During the Fourth Five Year Plan it has been proposed to establish 2500 TB beds for which a sum of Rs. 227.00 lakhs has been allocated for various State/Union Territory Governments. A statement showing T. B. Isolation beds proposed to be established in